



# High Court of Tripura Agartala

## Order No. 25

Dated, Agartala, the 25<sup>th</sup> April, 2013

Hon'ble the Chief Justice has been pleased to order as follows:

1. All Misc. Appeals against Orders/Awards under the Motor Accident Claims, Workmen Compensation Act, Land Acquisition Act, Testamentary Cases, Succession Certificates, Rent Control Matters, Arbitration Awards and Special Jurisdiction Cases irrespective of the valuation be heard by a Single Judge.
2. All Regular First Appeals (RFAs) and Regular Second Appeals (RSAs), valuation of which is upto Rs.10,00,000/-(Rupees ten lakh) be heard by a Single Judge.
3. All Regular First Appeals (RFAs), valuation of which exceeds Rs. 10,00,000/-(Rupees ten lakh) be heard by a Division Judge.

This will come into force with immediate effect.

By Order,

*Sd/-*

(M. Chakrabarti)  
Registrar

**Memo No.F. 40 (21)-HCT/BENCH/REGISTRY/2013 / 5459-5461**

**April 25, 2013**

**Copy to:**

01. The President, High Court Bar Association, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The President, Tripura Bar Association, Agartala;
04. The Secretary, Tripura Bar Association, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
07. The Public Prosecutor, High Court of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The i/c. Joint Registrar, High Court of Tripura, Agartala;
10. The Deputy Registrar(s), High Court of Tripura, Agartala;
11. The Assistant Registrar(s), High Court of Tripura, Agartala;
12. The Librarian-cum-RO., High Court of Tripura, Agartala;
13. The Private Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
14. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Private Secretary to the Registrar, High Court of Tripura, Agartala;
16. The Superintendent(s), High Court of Tripura, Agartala;
17. The Sr. Grade Translator-cum-i/c. Paper Book Section, High Court of Tripura, Agartala;
18. The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
19. The Bench Sections, High Court of Tripura, Agartala;
20. The Bench Assistants, High Court of Tripura, Agartala;
21. Notice Board of the Court-house; and
22. Order File.

*M*  
25.04.13

(M. Chakrabarti)  
Registrar